

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2927  
ANSWERED ON:14.03.2011  
GREEN BONUS  
Hooda Shri Deepender Singh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the criterion adopted for providing 'Green bonus' to States; and
- (b) the steps taken by the Government to provide such bonus to other States like Haryana, which are not bestowed by natural forest cover, have been the food basket of the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) As such there is no scheme as 'Green Bonus' in the Ministry of Environment and Forests. However the Government has accepted the recommendation of the Thirteenth Finance Commission for Grants-in-Aid to the States which takes into consideration, the share of the total forest area in the country falling in a particular State, whether the share of forested area in the total area of the State is greater than the national average and the quality of the forest in each State, as measured by density.

(b) In addition to the funds provided under the Thirteenth Finance Commission, funds for development of forests are provided to all the States including Haryana by the Ministry of Environment and Forests under various Centrally Sponsored Schemes like National Afforestation Programme, Intensification of Forest Management Scheme, Integrated Development of Wildlife Habitat, Project Tiger, Project Elephant, Conservation and Management of Wetlands, Mangroves, Coral Reefs and Biosphere Reserve.